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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY
DEPARTMENT OF COMMERCE

PUBLIC NOTICE No. 10 (RE-2006)/2004-2009
NEW DELHI : DATED : 18/ 05/2006

In exercise of the powers conferred under Paragraph 2.4 of the Foreign Trade Policy, 2004-09 (Updated as on 7TH April, 2006) and Paragraph 1.1 of Handbook of Procedures (Vol.1), (Updated as on 7th April, 2006), the Director General of Foreign Trade hereby makes the following amendments/corrections in the Book titled "Schedule of DEPB rates": -

Product Group: Engineering

Product Code: 61

1. The existing DEPB rate of 6% notified vide Public Notice No. 12 dated 26.05.2005 for the export product "Graphite Electrode/ Anode/ Nipples/ Fins/ Mix Graphite Products/ Graphite / finco" (description of export product subsequently corrected vide Public Notice No. 37 dated 09.08.2005) appearing at Sr.No. 331 is corrected to read as 7% with effect from 26.05.2005.
2. The existing DEPB rate of 7% with the value cap of Rs. 1120/- per piece notified vide Public Notice No. 37 dated 09.08.2005 for the export product "Hermetically Sealed Compressors for Refrigerators & Commercial Refrigeration Applications using eco friendly gases" appearing at Sr. No. 588 is made effective from 21.03.2005.

This issues in public interest

(K.T.CHACKO)
DIRECTOR GENERAL OF FOREIGN TRADE

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